

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 25075/2012

VINOD KUMAR SHUKLA Petitioner(s)

VERSUS

STATE OF U.P. & ANR Respondent(s)
(with office report)

Date : 18/03/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr Tabinda Syed, Adv.
Mr. R. D. Upadhyay, Adv.

For Respondent(s)

Mr. Ardhendumauli Kumar Prasad, Adv.
Mr. Shail Kumar Dwivedi, Adv.UPON hearing the counsel the Court made the following
O R D E RCounter affidavit of respondent No.1 has already been
filed.Respondent no.2 has failed to file the same despite
last opportunity. Further opportunity is declined.Names of respondent nos. 3 to 32 have already been
deleted vide order of the Hon'ble Court dt.17.12.2014.Matter is complete. Registry to process for listing
Signature Not Verified

before the Hon'ble Court as per rules.

Digitally signed by

Hema Joshi

Date: 2015.03.21

12:53:44 IST

Reason:

(RACHNA GUPTA)
Registrar